

DIVISION BENCH

S-8

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/67(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI RAJASEKHAR V.K.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL, 2022, 10:30 A.M

IN THE MATTER OF	AJIT AGARWAL VS N.P. FABRICSS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Counsel / Authorized Representative appeared through video conference:

For the Operational Creditor

1. Mr. Rahul Parsrampur, CS

For the Corporate Debtor

1. Mr. Dharendra Nath Sharma, Adv.
2. Ms. Ananya Das, Adv.

ORDER

1. Ld. Authorized Representative for the Operational Creditor present.
2. Ld. Counsel for the Corporate Debtor present.
3. On the face of it, the invoices pertain to the period 2016, date of default is not mentioned in the Petition.
4. At the request of Ld. Authorized Representative appearing for the Operational Creditor, this Petition is dismissed as withdrawn.

**Balraj Joshi
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**